

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.248/TT/2013

Date:18.10.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff of 765 KV, 3X110 MVAR Bus Reactor along with associated bays at Sasaram S/s under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14.

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 11.10.2013:-

- 1) In accordance with form-5C, for the execution of work of assets under consideration. The delay in execution of work cannot be estimated as date of scheduled completion is not given.

S No	Assets	Date of Award of Work	Date of Scheduled Completion of work as per form-5C	Actual DOCO	Delay (in execution of work by the contractor)
1	Asset : 765kV, 3X110 MVAR Bus Reactor along with associated bays at Sasaram S/s	15.03.10	Not Given	01.03.13	Cannot be estimated

The petitioner must mention the scheduled completion date of work in respect of contractor and penalty imposed, if any, on the contractor.

- 2) The cost estimates at FR stage are found to be very high as compared to actual cost. Detailed computation of FR estimates including the details of Assets (name of assets/equipment/date of order/ quantity and value) which were considered for

preparing the basis of estimates may be submitted and the price levels at which these estimates were prepared. The indices at the time of preparation of FR, at the time of order and at the time of COD may be submitted.

- 3) A copy of the detailed project report of complete project;
- 4) The reason for not including cost of initial spares and Site Preparation Cost in the DPR;
- 5) The technical justification for deploying reactors of different ratings (80 MVAR, 110 MVAR and 125 MVAR) at different sub-stations in the same project;
- 6) Data for capital cost benchmarking in accordance with the commission's orders dated 27.4.2010 and 16.6.2010 of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)